

SHRIMATI GEETA MUKHERJEE :
In West Bengal or anywhere else ?

SHRIMATI MOHSINA KIDWAI :
The hon. Member is asking about West Bengal, that is why I am answering it.

It is true that there are some complaints that there are no doctors. We are looking into them and I will ask the hon. Member to send me the details in writing so that I can do something.

PROF. MADHU DANDAVATE :
What about setting up a 50 Horse Power Committee ?

SHRI JAGANNATH RAO : Instead of giving incentives to individuals, would the Government consider giving incentives to a block, that if they can reduce the birth rate in that block over a period of five years, they may be sanctioned a project, some minor irrigation project or some such project, so that the entire population is involved in this ?

SHRIMATI MOHSINA KIDWAI :
We give rewards to the States. That is why we are asking the State Governments to involve the Panchayats and the other villagers in these programmes.

SHRI JAGANNATH RAO : They are not doing it.

SHRI K. RAMACHANDRA REDDY : As far as the family planning programmes are concerned, the Government servants are given incentives by way of increments. By the time of their retirement it comes to about Rs. 2,000/-. But the private citizens get only Rs. 30/- or Rs. 40/-. Will the Government consider enhancing the amount so that it may be at par with what is given to the Government servants who adopt family planning.

SHRIMATI MOHSINA KIDWAI :
It is a suggestion ; I will see to it.

Mand Thermal Power Plant

[*Translation*]

*245. **SHRI DILEEP SINGH BHURIA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Madhya Pradesh Electricity Board has submitted any project report to the Central Government for setting up joint project between Madhya Pradesh and Gujarat State for Mand Thermal Power Plant in Raigarh District ;

(b) whether no coal mine has been linked with this project by the Central Government so far ; and

(c) if so, the reasons for delay in this regard ?

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) and (c) : The Mand coal field area is being surveyed by the Geological Survey of India. After this survey is completed the potential of this field will be assessed by the Central Mine Planning and Design Institute Ltd., Ranchi.

[*Translation*]

SHRI DILEEP SINGH BHURIA :
Hon. Speaker, Sir, as the hon. Minister has stated, the Mand Coal-Field area is being surveyed and as long as the survey is not completed, its potential cannot be assessed. Under the circumstances, I want to know from the hon. Minister by when the survey will be completed, how much coal will be required for this project and how much benefit it will yield ?

[English]

SHRI ARUN NEHRU : The quantity of coal and water is being ascertained from the Geological Survey of India and CWC respectively. But the major problem is that though we have received the project in July, 1983, as yet we have not got the information from Madhya Pradesh in regard to forest clearance and clearance from Pollution Control Board, Ministries of Agriculture, Revenue and Civil Aviation. If the clearances do not come, it will not be possible to proceed further in the matter.

[Translation]

SHRI DILEEP SINGH BHURIA : Mr. Speaker, Sir, in spite of the abundance of coal and power in Madhya Pradesh, the farmers in the State do not get their due requirement of electricity. May I know the reasons for that? This is a joint scheme of Madhya Pradesh and Gujarat. Has this scheme been received by the Government; and if so, what is the respective amount contributed by the Madhya Pradesh and Gujarat Governments and what will be their respective share from the power to be generated in this project?

[English]

SHRI ARUN NEHRU : All these points will come later.

SHRI MOHANBHAI PATEL : What is the capacity of this project? What will be the expenditure and what will be the share between Madhya Pradesh and Gujarat?

SHRI ARUN NEHRU : The proposal is still on paper. There has not been any concrete discussion on the sharing aspect.

[Translation]

SHRI PRATAP BHANU SHARMA : Sir, according to a survey, the coal reserves in Madhya Pradesh are so vast that a thermal power plant of the capacity of 10,000 MW can be set up

in the State. Therefore, I would like to know from the hon. Minister how much additional super thermal power capacity will be created in the State through the State Government and the N.T.P.C. during the Seventh Five Year Plan?

[English]

SHRI ARUN NEHRU : At the moment, the installed capacity in Madhya Pradesh is 2650 MW. In addition to this, the State Government has already got on-going schemes for nearly 1700 MW. The NTPC is also setting up at Korba Thermal Power Station. Its Units I, II and III have already been commissioned. Unit IV is likely to come up in 1987-88. Similarly, Korba Extension is also there under which Unit V will come up in 1988-89 and Unit VI in 1989-90. We have also got the Vindhyaçal super thermal power station with 6 × 210 MW units. Units 1 and 2 are likely to come up by 1987, units 3 and 4 by 1988-89 and units 5 and 6 by 1989-90. All these three are running on schedule.

Accumulation of Coconut Products
due to Non-Availability of Railway
Wagons at Cochin

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*246. **SHRI K. KUNJAMBU :**
SHRI V. S. VIJAYA-
RAGHAVAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that large quantity of coconut products like copra, coir, coconut oil etc. has accumulated at Cochin due to non-availability of railway wagons ;

(b) whether booking of wagons at Cochin has been suspended ;

(c) if so, the reasons therefor ; and

(d) the steps being taken to re-open wagon booking and clearance of accumulated stock ?